

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 443 OF 2014 IN
DFR NO. 2635 OF 2014**

Dated: 2nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Adani Power Maharashtra Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Ms. Poonam Verma

Counsel for the Respondent(s) : -

ORDER

After receiving the compliance report, Registry is directed to list the matter for admission on **21.09.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vg